

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI  
Original Application No. 449 of 2025**

**IN THE MATTER OF:**

**Tribunal on its own motion**

**.....PETITIONER**

**VERSUS**

**State of Uttar Pradesh & Ors.**

**.....RESPONDENT**

**MEMO OF PARTIES (As Per ORDER DATED 06.10.2025)**

**Tribunal on its own motion**

**.....PETITIONER**

**VERSUS**

1. State of Uttar Pradesh  
Through Chief Secretary,  
101, B Block, Lok Bhawan,  
U.P. Secretariat, Lucknow-226001  
Email: [csup@nic.in](mailto:csup@nic.in) (Respondent No.1)
2. Principal Secretary, Urban Development Department  
Government of Uttar Pradesh,  
601, Bapu Bhavan, Lucknow-226001, U.P.  
Email: [psecup.urbandev@nic.in](mailto:psecup.urbandev@nic.in) (Respondent No.2)
3. District Magistrate, Sambhal  
Kaneta Nikat Bahjoi, Sambhal, NH-93, Chandausi Badaun Road,  
Bahjoi, Bahjoi, Uttar Pradesh 244410  
Email : [dmbm-up@nic.in](mailto:dmbm-up@nic.in) (Respondent No.3)
4. Executive Officer, Nagar Palika Parishad, Sambhal  
Office of Nagar Palika Parishad, Sambhal Uttar Pradesh- 244302  
Email: [nppsbl1@gmail.com](mailto:nppsbl1@gmail.com) (Respondent No.4)
5. Uttar Pradesh State Pollution Control Board  
Through its Member Secretary  
Building No.TC-12 V, VibhutiKhand,  
Gomti Nagar, Lucknow U.P.-226010  
Email: [ms@uppcb.in](mailto:ms@uppcb.in) (Respondent No.5)